## 214 Written Answers to [RAJYA SABHA] Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes. Draft New Drugs and Clinical Trials Rules, 2018 were published on 01.02.2018 inviting public/stakeholder comments. In the light of certain provisions of the said draft Rules, WHO expressed apprehension that conduct of clinical trials in India might get reduced and WHO's work which treats conduct of clinical trials in India as a public health priority might get hampered.

(b) and (c) Payment of compensation to research participants in case of trial related injury is an ethical requirement and the procedures involved in this regard should be realistic and implementable.

Before finalization of new Drugs and clinical trial Rules, suggestions/objections of stakeholders are taken into consideration to have regulatory provisions, to ensure conduct of scientific and ethical clinical trials with protection of rights, safety and well being of the trial subjects.

## Regularisation of services of nurses on contract

2979. SHRI AMAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of nurses working in Government Hospitals on contract basis in each Hospital;

(b) since when they are on contract basis;

(c) the specific reasons for not regularising them when vacancies are available; and

(d) by when these are likely to be regularised and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) 'Health' being a State subject, such information is not maintained Centrally. However, as far as three Central Government Hospitals *i.e.* Safdarjung, Dr. Ram Manohar Lohia and Lady Hardinge Medical College and Associated Hospitals are concerned, the number of nurses working on contractual basis are as below:–

Sl. No. Name of Hospital		Number of nurses	Working since
1.	Safdarjung Hospital	488 114	January, 2016
		374	August, 2018

Sl. No. Name of Hospital			Number of nurses		Working since
2.	Dr. Ram Manohar Lohia	Hospital	191	01	May, 2009
				36	June, 2009
				01	July, 2009
				01	September, 200
				07	December, 2009
				121	December, 2015
				14	January, 2016
				07	March, 2016
				03	July, 2016
3.	Lady Hardinge Medical College and Associated	Shrimati Such Kriplani Hosp			February, 2016
	Hospitals	Kalawati Sara Children's Hospital	n 43		February, 2015

(c) and (d) The contract nurses in these hospitals are appointed purely on contractual basis with no provision for regularisation as per terms and conditions of the contract. Keeping in view that the patient care services are not suffered, the appointments are made on contract basis in the absence of regular appointments as an interim arrangement till regular appointments are made.

## Accessibility of quality hospitals

2980. SHRI AMAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that access of patients to the best quality hospitals at reasonable rate is a great problem in the country and if so, the details of steps Government has taken in this regard; and

(b) whether Government is aware that Ayushman Bharat Pradhan Mantri Jan Arogya Yojana is being implemented well only in some States with many States showing no interest and if so, the details thereof and Government's reaction in regard thereto?